

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

36. IA 4995/2023 In C.P. (IB)/4601(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2024**

NAME OF THE PARTIES: - Mr. Vinodkumar Pukhraj Ambavat
IN THE MATTER OF
Salvi Comptech Pvt. Ltd.
V/s
Avanti Systems Integrators Pvt Ltd

Section: 60(5), 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Aditya Mishra appeared for the Liquidator through VC. Due to paucity of time the matter could not be taken up. List this matter on **13.03.2024.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)